## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT NO.III

CP 882/2016

IN THE MATTER OF:

M/s. Aleron Builders & Constructions Pvt. Ltd.

.....PETITIONER

Vs.

M/s. Atherol Builders & Developers Pvt. Limited

.... RESPONDENT

SECTION:

Under Section 391 & 394

Order delivered on 19.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Ravi Bassi, Advocate

For the Regional Director(NR): Mr. Manish Raj, Company Prosecutor

For the Official Liquidator

: Ms. Chetana Kandpal, Company Prosecutor

ORDER

Order reserved.

Sd-(R. VARADHARAJAN) **MEMBER (JUDICIAL)** 

Surjit 19.7.2017